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CENTRAL ADMINISTRATIVE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

OA NO. 2443/2002

This the 12th day of November, 2002

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HON'BLE SH. KULDIP SINGH, MEMBER (J)  
HON'BLE SH. M.P. SINGH, MEMBER (A)

V.K. Majotra  
S/o Late Sh. B.R. Majotra,  
R/o T-24/2 DLF City, Phase-III,  
Gurgaon-122002.

And posted as  
Member (Administrative),  
Central Administrative Tribunal,  
Principal Bench,  
New Delhi-110001.

(By Advocate: Sh. Vikas Pahwa)

Versus

1. Union of India through  
Secretary, Ministry of Personnel  
Public Grievances and Pensions,  
(Department of Personnel & Training),  
North Block,  
New Delhi-110001.
2. Sh. Shambu Dayal  
S/o Sh. S.D. Khare  
Aged about 62 years,  
R/o 29-H, Hastings Road,  
Allahabad, U.P.

(By Advocate: Sh. M.M. Sudan for Resp. No.1  
Dr. Sumant Bhardwaj  
with Ms. Mridula Ray Bhardwaj for Res. No.2)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant wants to withdraw the OA.  
Respondents have no objection. Applicant is allowed to  
withdraw the OA. OA is dismissed as withdrawn.

  
( M.P. SINGH )

Member (A)

  
( KULDIP SINGH )

Member (J)

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